Annexure-3

Name of the corporate debtor: Jagtar Singh & Sons Hydraulics Pvt Ltd; Date of commencement of CIRP: 23rd November 2021; List of creditors as on: 15th December 2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in₹)

														(Amount in₹)
SI.	Name of Details of claim			Details claim admitted						Amount of	Amount of	Amount	Amount of claim	Remarks, if any*
No.	creditor received									contingent	any mutual	of claim	under	
		Date of	Amount	Amount	Nature of claim	Amount covered	Amount covered	Whether	% of	claim	dues, that	not	verification	
		receipt	claimed	of claim		by security	by guarantee	related	voting		may be set-	admitted		
				admitted		interest		party?	share in		off			
									CoC					
<u></u>	S B. I. S. I.	25.0	22 22 24 752 75	22.05.72.425.70		22.05.72.425.72	22.05.72.425.72		47.000/					
1	State Bank of India	06-Dec-21	22,93,04,750.75	22,86,73,426.78	Secured	22,86,73,426.78	22,86,73,426.78	no	47.83%	0	0	6,31,323.97		the amount not admitted is the amount wrongly calculated beyond
														the date of admission of CIRP
														the date of damission of emi
2	Intec Capital Limited	07-Dec-21	4,00,76,605.00	1,86,88,528.73	Secured	1,86,88,528.73	1,86,88,528.73	no	3.91%	0	0	2,13,88,076.27	-	amount under verification will be
														admitted subject to clarification
														from the financial creditor and
														verification of the same.
-			20 02 04 255 75	24 72 61 055 51						0	0	2 20 10 400 24		
			26,93,81,355.75	24,73,61,955.51						0	U	2,20,19,400.24	-	

^{*} All the claims are admitted provisionally subject to further verification from books of accounts and records, if any.